## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5765 ANSWERED ON:11.05.2012 CASES OF ILLEGAL ADOPTION Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the cases of illegal adoption especially by Non-Residential-Indians (NRIs) and also by foreigners have come to the notice of the Central Government during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise and year-wise; and
- (c) the action taken or being taken by the Government to curb this practice and against those involved in such illegal adoption?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): No, Madam.

(b)& (c): Does not arise.